

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 29th February, 2024

No. 55/A: Hon'ble the Acting Chief Justice has been pleased to appoint /post Mr. Anjane Anuj, Central Project Coordinator, e-Courts project, High Court of Jharkhand, Ranchi as OSD at High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo. No. _____945_____ / Apptt. _____dated Ranchi the 29th February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration)/the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance) / All the Joint Registrars (Judicial & Non-Judicial) / O/O the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General